DECLARATION OF ASSETS & LIABILITIES BY -----

MEMBER OF BIHAR VIDHAN SABHA

I SWIATA DEVI SBI VISHWA MANAGETTA VIII+P.S.+P.O MAIR

MARK Distr. SWRAWK (Bihar) give hereinbelow the details of the assets

(immovable, Movable, bank balance, etc) of my self & my wife. Inherited ancestral agricultural, non & agricultural land, residential building at ----are also given below.

S. No.	DESCRIPTION	SELF	WHEA HIO	Depentent
(i)	Cash	1,25,000:00	1.85,000200	28,000
(ii)	Depostit in Banks, Financial institutions & Non-banking Financial Companies.  SBI Vidhan Sabha,	10.50,000:00 Appron	21,45 600:00 Approx	98.04 (5.50)
(iii)	Other Financial Instruments, NSS, Postal Savings, LIC etc. KVS KVP  SBI Life  LIC	1,00,000:00 Apprix	1,00,000/APA	4 70,000/97
(iv)	Lic Bajaj alinze Moter Vehicles	11024641-02 BR-50-0009 INNOVA-11 BR508400009	scmopio BR-p.0009 glack	BILE Present
(v)	Jewellery (Details of Weight & Value)		3.00.000/100	P0'000   UMP.
(vi)	Revolver		Revoluer-01 Rifle-01	
(vii)	Other Assets, such as values of claims/interest			

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## B. Details of Immovable assets as on 28-01-2013

S.No.	DESCRIPTION	SELF	WIFE	Depentent
(i)	Agriculturral Land Location (s) Extent (Total Measurement) Current market Value		15, Acre 80.00,000/Appa	4
(ii)	Non-Agricultural Land Location (s)  Survery (Khata) number (s) Extent (Total measurement) Current market Value	12,3lemal		
(iii)	Bulldngs (Commercial & Residential) Location: Residential (a)&(b) Survey (Khata) mumber (s) Extent (Total measurement) Current market value	25,00,000/800	50,00,000/2000	
(iv)	House/Apartments etc. Location:	25,00,000/APP	50,00,000/APA	
v)	Others	3.00,000/App	4.00,000/100	

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Sign.

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## I give hereinbelow the details of my liabilities/overdues to poblic financial institution and government dues: as on dated 28-01-2013

S.No.	Name and Address of Bank/ Financial institution(s) Department(s)	central Bank of India
(a) (i)	Loans from Banks:	ps. 20,00,000:00
(ii)	Loans from financial institutions	NO
(iii)	Government dues:-	3,50,000:00
	(a) Bihar Vidhan Sabha	
	(b) Telephone Office, Patna	NO NO
	Others	100
(b) (i)	Income Tax including surcharge (Also indicate the assessmeth year upto which incom Tax Retun filed. Give also Permanent Account Number (PAN)	RB-7, 165 (F14 2011-14) AMAPIL 8625 R
(ii)	Wealth Tax (Also indicate the assessment year upto which wealth Tax return filed.)	NO
(iii)	Sales Tax (Only in case of proprietary business)	NO
(iv)	Property Tax	

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Sign.